

In the Court Of Ms. Priya Sood, Addl District & Sessions Judge Hoshiarpur for the Month of JAN 2017

| Sr.No. | CIS No. | Case Title | Name of Proclaimed offenders | Father Name | Male/Female | Address of Proclaimed Offenders | Police Station | FIR No. | FIR Date | Under Section | PO declare date |
|--------|------------|---|------------------------------|------------------|-------------|--|----------------|---------|-----------|-------------------------|-----------------|
| 1 | SC/15/2014 | STATE OF PUNJAB VS. KULWINDER SINGH @ MANPREET SINGH @ GOPI KINDU ETC | | PARKASH SINGH | MALE | VILL. TALWANDI SALLAN PS TANDA HOSHIARPUR | TANDA | 108 | 24.04.201 | 399/402/379/4 82/411 | 19.01.2017 |
| | | | | | | | | | | I.P.C(POLICE) | |


Proclaimed Offenders In the Court of Sh Harsimranjit Singh (PCS) CJM Hoshiarpur for Jhoush 2015

| Sr.No. | CIS No. | Case Title | Name of Proclaimed Offenders | Father Name | Male/Fe | Address of Proclaimed Offenders | Police Station | FIR No. | FIR Date | Under Section | PO declare date |
|--------|--------------|------------------------------|------------------------------|-------------|---------|---------------------------------|----------------|---------|----------|------------------|--|
| 1 | COMA/32 2015 | State of Pb vs Tejpal Sharma | Tejpal Sharma | Milki Ram | Male | Mohalla Kall Kambli, Hoshiarpur | Model Town | NA | NA | 31(C) Forest Act | 16.12.2016/ File Consigned U/s 299 Crpc Wide order 31(C) Forest Dated: 11.01.17 of this court |

Chief Judicial Magistrate
Hoshiarpur

**Information regarding Proclaimed Offenders relating to the Court of Sh. Amrinder Pal Singh Ld. Addl. Chief Judicial Magistrate
Hoshiarpur for the Month of January 2017**

| Sr. NO. | CIS No. | Name of Father proclaimed name | Male/ Female | Address Proclaimed offender | of Police Station | FIR No. | Under Section | PO declare Date |
|---------|-------------|-----------------------------------|-----------------------|--|-------------------------|----------|-------------------------------------|-----------------|
| 1 | CHA/13/2016 | State Gurpreet kaur | vs Gurpreet kaur | resident of aslamabad shivailk colony hoshiarpur | sadar | 81/2015 | 3, 4, 5 immoral traffic act 1956 | 13.01.2017 |
| 2 | CH/341/2014 | State Malika | vs Malika | Village Kheri PS Pachor District Rajgarh, Madhparadesh | City | 160/2012 | 379 IPC | 18.01.2017 |
| 3 | CH/595/2013 | State Onkar | vs Harjinder singh | Bahram Distt nawan Shaher | City | 102/2010 | 353/149/148 /452IPC | 20.01.2017 |


 (Amrinder Pal Singh)
 Addl. Chief Judicial Magistrate
 Hoshiarpur

In the Court of Mrs. Mehak Sabharwal, PCS JMJC Dasuya

Proclaimed Offenders list period from 01-01-2017 to 31-01-2017

| Sr. No. | Case Title | Name of Proclaimed Offenders | Father's Name | Male/Female | Police Station | FIR No. | FIR Date | Under Section | PO Declaration Date |
|---------|----------------------------------|------------------------------|-------------------|-------------|----------------|---------|----------|-------------------|---------------------|
| 1. | State vs Bhagwan Singh | Manjinder Singh | Inderjit Singh | Male | Garhdiwala | 65 | 12-12-11 | 27-54-59 Arms Act | 12-01-2017 |
| 2. | Balwinder Kaur vs Tejinder Singh | Simarjeet Singh | Lt. Santokh Singh | Male | Tanda | -- | -- | 498A/406 IPC | 10-01-2017 |
| 3. | State Vs Harbans Lal | Harbans Lal | Sarwan Dass | Male | Tanda | 153 | 09-06-14 | 498A/406 | 07-01-2017 |

In the Court of Mrs. Manni Arora, Sub – Divisional Judicial Magistrate, Garhshankar, Distt. Hoshiarpur.

Proclaimed Offenders List for the Period From 01.01.2017 to 31.01.2017

| S. No. | Case Title | Name of Proclaimed Offenders | Father Name | Male/ Female | Police Station | FIR No. | FIR Date | Under Section | PO Declare Date |
|--------|--|------------------------------|----------------------|--------------|----------------|-------------|-----------------------------|------------------------------------|-----------------|
| 1 | State Baljinder Singh VS Baljinder Singh | Baljinder Singh | Kashmir Singh | Male | Garhshankar | 100 | 06-06-2015 | 420, 465, 406, 468, 471, 120 B IPC | 03-01-2017 |
| 2 | State Baljinder Singh VS Kalpana Sharma | Baljinder Singh | Baljinder Singh | Female | Garhshankar | 100 | 06-06-2015 | 421, 465, 406, 468, 471, 120 B IPC | 03-01-2017 |
| 3 | The GSR. Primary Co-op. Agri. Development Bank VS Rajwinder Kaur | Rajwinder Kaur | Wife of Balhar Singh | Female | Garhshankar | Act 05/16 | Date of Instt. : 07-01-2016 | 138 NI Act | 09-01-2017 |
| 4 | Naresh Kumar VS Jagir Singh | Jagir Singh | kaku Ram | Male | Garhshankar | Act 11/2015 | Date of Instt. : 27-02-2015 | 139 NI Act | 11-01-2017 |

Sub Divisional J. Magistrate
Garhshankar

Hoshiarpur

Sheet1

In the Court of Mrs. Damandeep Karnal Heera, JMIG, Garhshankar
 Proclaimed Offenders list Period from 01.01.2017 to 31.01.2017

| Sr. No. | Case Title | Name of Proclaimed offenders | Father Name | Male/Female | Police Station | FIR No. | FIR Date | Under Section | PO Declare Date |
|---------|----------------------------|------------------------------|-------------|-------------|----------------|---------|----------|---------------|-----------------|
| 1 | Harish Kumar Vs. Kapil Dev | Kapil Dev | Saroop Ram | Male | Mahilpur | N/A | N/A | 138 NI Act | 04.01.2017 |

Damandeep
 (Damandeep Karnal Heera)
 CJ(Jr. Dy.)- CUM- JMIG
 Garhshankar

Page 1

In the Court of Ms. Justice Leung and Chief Justice (Justice)
Proclamation of the Court of Appeal (2017) 31-10-2017

| Case No. | Case Name | Case Type | Case Status | Case Date | Case Time | Case Location | Case Judge | Case Clerk |
|----------|------------|------------|-------------|-----------|-------------|---------------|------------|---------------|
| 1 | Ng Ka Ling | Case No. 1 | Case Name | Case Type | Case Status | Case Date | Case Time | Case Location |
| 2 | Ng Ka Ling | Case No. 2 | Case Name | Case Type | Case Status | Case Date | Case Time | Case Location |

Chief Justice
Ms. Justice Leung
Ms. Justice Gokhale
Ms. Justice Kwan

Sheet1

In the court of Sh. Jaswinder Pal PCS, JMIC, Mukerian
Proclaimed Offender List Period from 01-01-2017 to 31-01-2017

| Sr. No | Case Title | Name of Proclaimed Offender | Father name | Male/Female | Police Station | FIR No. | FIR date | U/S | PO Declare Date |
|--------|-------------------------|-----------------------------|-------------------|-------------|----------------|---------|----------|--------------|-----------------|
| | State vs Sucha Masin | Davinder Singh @ Go cy | Mohinder Singh | Male | Hajipur | | 74 | 2015 379 IPC | 25-01-2017 |

(JASWINDER PAL) P.C.S
Judicial Magistrate 1st Class
MUKERIAN ✓